

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.9
IB-34/ND/2020

IN THE MATTER OF:

Amit Singh

.. OPERATIONAL CREDITOR

VS.

Indiaglobal Tradelinks (P) Ltd

..RESPONDENT

SECTION :

U/s. 9 IBC, 2016

Order delivered on 30.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener : Mr. Mohd Nazim Khan, IRP

ORDER


New IA-1403/2021 :

The IRP is present. The List of Creditors is taken on record.

The I.A. stands **closed**.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)